



Government of Jammu and Kashmir
Civil Secretariat: Home Department

Notification

Jammu, the 20th of March, 2019

SRO 216.- In exercise of the powers conferred by clause(b) of section 2 of the Prisoners Act, Samvat, 1977, the Government hereby declare "Single Storey building of J&K Police (erstwhile Match Factory, Baramulla) situated at Kantabagh, Baramulla" with the following dimensions, as "Subsidiary Jail":-

Hall	20 x 30 Feet
Room 1	10 x 10 Feet
Room 2	10 x 10 Feet
Room 3	10 x 20 Feet

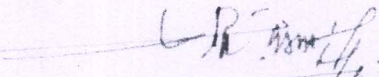
By order of the Government of Jammu and Kashmir
Sd/-

(Shaleen Kabra) IAS
Principal Secretary to Government
Home Department
Dated:20.03.2019

No. Home/Jail/19/2019

Copy to the :-

1. Director General of Police, J&K, Jammu
2. Director General of Police (Prisons), J&K, Jammu.
3. Secretary to Government, Department of Law Justice and Parliamentary Affairs (w.7.s.c).
4. OSD to Hon'ble Advisor (K), Home Department.
5. Private Secretary to Principal Secretary to Government, Home, Department.
6. Stock file.


(Rashid Raina) KAS
Under Secretary to the Government
Home Department